



By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/2387/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
District and Sessions Judge,
Golaghat.

Dated Guwahati the 3rd May, 2019.

Sub: **Withdrawal of casual leave.**

Ref:- Your letter No. DJ(G) 4327(A)/2019 dated 18.04.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 18.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-66/1996/2388/1 dated 03.05.19
Copy to.

1. The Systems Analyst, Gauhati High Court.

03/5/19

JT. REGISTRAR (VIGILANCE)

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